Construction of physical training centres/new stadia in Nagaland

1620. SHRI T.R. ZELIANG: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government propose to construct any new physical training centres/new stadia in Nagaland during the Tenth Plan;
 - (b) if so, the details thereof; and
- (c) the steps taken for implementation of the scheme/planning in the State of Nagaland?

THE MINISTER OF STATE OF THE MINISTRY OF NON-RESIDENT INDIANS AFFAIRS (SHRI JAGDISH TYTLER): (a) to (c) The Government of India supplements efforts of the State Governments to set up physical training centres (State/District Sports Complexes) and stadia in the country by providing admissible Central assistance, on cost sharing basis, under the scheme of "Grants for Creation of Sports Infrastructure". At present, there are 24 approved sports projects already pending for completion involving Central assistance of Rs. 7.24 crores and the Nagaland Government has been requested to submit the required documents of the already approved projects so that approved assistance could be released.

Development of sports infrastructure in Nagaland

- 1621. SHRI T.R. ZELIANG: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:
- (a) the details of steps taken by Government to develop sports infrastructure in the State of Nagaland during the current year;
 - (b) if so, the details thereof;
- (c) whether any grant has been sanctioned for the same during this period for the State;

- (d) if so, the details thereof and if not the reasons therefor; and
- (e) the details of projects pending with Government?

THE MINISTER OF STATE OF THE MINISTRY OF NON-RESIDENT INDIANS AFFAIRS (SHRI JAGDISH TYTLER): (a) and (b) The Government of India supplements efforts of the State Government to develop sports infrastructure by providing admissible Central assistance under the scheme of "Grants for Creation of Sports Infrastructure". During the current financial year (as on 13.8.2004), four proposals of sports infrastructure have been received, out of which two proposals were found deficient and have been referred back for rectification. The remaining two proposals were rejected as these did not meet the norms of the scheme.

- (c) and (d) No, Sir. There are already 24 approved sports projects pending for completion involving Central assistance (75:25 pattern) of Rs. 7.24 crores and the Nagaland Government has been informed that fresh proposals will be considered on receipt of progress reports etc. of the already approved projects.
- (e) The details of proposals received under the above scheme from the Nagaland Government during the last 3 years and their status have been indicated below:

| Year | Mo. of Proposals | | |
|---------|------------------|----------|----------|
| | Received | Rejected | Approved |
| 2001-02 | 37 | 9 | 23 |
| 2002-03 | 4 | 2 | Nil |
| 2003-04 | 10 | 6 | 1 |

The remaining 10 proposals suffered from various deficiencies and have been referred back to the State Government/Grantees for rectification.